

Progress in Indo-US Civil Nuclear Agreement

*254. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of the progress made so far following Indo-US civil nuclear agreement;
- (b) whether the locations have been identified in the country for setting up of nuclear plants for utilizing atomic energy in public interest; and
- (c) the time by when the current power demand is likely to be met with atomic power?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) The India US Agreement for cooperation concerning peaceful uses of nuclear energy was signed on 10 October, 2008 and entered into force on 6 December, 2008. Arrangements and procedures between the two governments pursuant to Article 6(iii) of the Agreement was signed on 30 July 2010. In October, 2009, Government of India announced the allocation of two sites-Chhayamithi Viridi and Kowada - for setting up Light Water Reactor (LWR) based power plants in cooperation with the US. The two sides are in discussion regarding the setting up of nuclear power plants and other cooperation in the nuclear field.

Tourism development in Rajasthan

†*255. SHRI ASHK ALI TAK: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that there is a lot of possibility of tourism development in the State of Rajasthan, if so, the details thereof;
- (b) the details of funds provided by Government to the State Government for the development of tourism during the last three years, work-wise; and
- (c) whether Central Government proposes to provide the funds under a special package to the State Government for the development of tourism, if so, the quantum thereof?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) and (b) Yes, Sir. Development, promotion, implementation and monitoring of tourism projects is primarily undertaken by the State Governments/Union Territories. However, Ministry of Tourism provides Central Financial

†Original notice of the question was received in Hindi.

Assistance (CFA) for tourism projects which are prioritized and complete as per scheme guidelines subject to submission of utilization certificates for funds released earlier under various schemes.

The details of funds sanctioned in the years 2008-09, 2009-10, 2010-11 and 2011-12 (upto 31.07.2011) for development of tourism in the State of Rajasthan are as under :

(Rs. in crore)

Sl. No.	Year	Number of Projects	Amount sanctioned
1.	2008-09	09	44.31
2.	2009-10	07	19.74
3.	2010-11	07	31.32
4.	2011-12	01	5.00
TOTAL		24	100.37

The list of projects is given in Statement (See below).

(c) The project proposals submitted by the State Governments/Union Territory Administrations are prioritized based on discussions in the prioritization meetings held in the Ministry of Tourism.

Statement

*Projects sanctioned to the State of Rajasthan during the years 2008-09,
2009-10, 2010-11 and 2011-12 (Upto 31.07.2011)*

(Rs. in lakh)

Sl. No.	Name of the Project	Amount Sanctioned
1	2	3
2008-09		
1.	Construction, Restoration of Parkota and various Buildings, Shergarh Baran.	461.44
2.	Conservation, Restoration and Development of Nahargarh Fort, Jaipur.	432.06

1	2	3
3.	Conservation & Restoration of Muchkund Dholpur.	441.21
4.	Conservation & Restoration of Hawa Mahal Phase-II.	360.66
5.	Conservation & Restoration of Jantar Mantar Phase-II.	193.90
6.	Conservation & Restoration of Bala Qila and Kanakwari Fort, Alwar.	480.61
7.	Ajmer-Pushkar Mega Project.	1069.68
8.	Integrated Development of Udaipur.	241.37
9.	New Broad Gauge-II Palace on Wheels train under Large Revenue Generating scheme.	750.00
Total		4430.93
2009-10		
1.	Infrastructure Development for Destination Salgaon Mount Abu.	231.05
2.	Central Financial Assistance for Development of Keoladeo National Park, Bharatpur.	266.19
3.	Conservation, Restoration & Development work of Taragrah Fort, Ghanta Ghar & Shaheed Park.	499.39
4.	Conservation, Restoration & Development of Ghat Ki Guni Complex (Purana Ghat), Jaipur.	479.36
5.	Conservation and Development of Amer Palace Jaipur	485.39
6.	Central Financial Assistance for organizing Elephant Festival, Jaipur (28th Feb., 2010)	5.00
7.	Central Financial Assistance for organizing Desert Festival, Jaisalmer.	8.00
Total		1974.38
2010-11		
1.	Infrastructure Development of Eco-Tourism Destination, Kumbalgarh-Todgarh-Raoli-Ranakpur as Tourist Destination & Development Circuit.	594.55

1	2	3
2.	Construction of Wayside facilities of Rajasthan Tourism Development Corporation situated on National Highways.	605.64
3.	Central Financial Assistance for beautification of Jaipur in Rajasthan.	275.00
4.	Central Financial Assistance for the project Hathi Gaon, Phase-II, Amber (Jaipur) Rajasthan.	321.69
5.	Development of Dang Tourist Circuit as Tourist Destination.	795.31
6.	Conservation & Restoration of Shiv Temple Bandevra, Ramgarh, Baran.	489.73
7.	Central Financial Assistance for celebration of Deepotsav during Commonwealth Games-2010 in Jaipur.	50.00
Total		3131.92
2011-12		
1.	Conservation and Restoration of Fresco painting & Murals of Nahargarh Fort, Jaipur	500.00
TOTAL		500.00
GRAND TOTAL		10037.23

Relief to Indo-Pak Civil Society through CBMS

*256. PROF. SAIF-UD-DIN SOZ: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Pakistan civil society was very eager that India and Pakistan should adopt Confidence Building Measures (CBMs) of various nature to bring relief to the lives of civil society on both sides;

(b) whether it is a fact that many Parliamentarians in Pak want to establish an Indo-Pak Parliamentary Forum; and

(c) the action that was envisaged in the Ministry on this development?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) The leadership of Pakistan has from time to time conveyed that the Government and people of Pakistan desire